GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:495 ANSWERED ON:17.07.2002 RACE COURSE HORSES ANITA ARYA

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government are aware that the race course horses are put under severe cruelty during race; and

(b) if so, the steps taken by the Government to curb this atrocity?

Answer

MINISTER IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI T.R. BAALU)

(a) Some reports of Cruelty to racecourse horses have been received.

(b) The performing Animals Rules, 1973 had been notified to provide for registration of persons desirous of exhibiting or training performing animals. Besides Performing Animals (Registration) Rules, 2001 werenotified to provide for well being, and care of performing animals including equines, by way of specifying parameters for whip and shoeing. Subsequent amendments in above said Rules dated 8/1/2002 also require mandatory veterinary check after the race, and restrict the number of times a whip can be used in a race. Trained checkers have been appointed to supervise the condition of racing horses.